

considered the feasibility of decontrolling the cloth ; and

(b) if so, the action taken in the matter ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) Government is not proposing to lift completely the present control on cloth.

(b) Readjustment of control as may be necessary is under consideration of Government.

#### Integral Coach Factory

\*1246. SHRI S. KUNDU : Will the Minister of RAILWAYS be pleased to state :

(a) whether coaches built at the Integral Coach Factory have been found defective and need frequent repairs;

(b) whether a Railway Committee appointed for the purpose enquired into it in 1966 and pointed out several defects ; and

(c) if so, the steps which Government have taken to improve the condition of Railway coaches ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) and (b). No, Sir.

(c) Does not arise.

#### अख्तबारी कागज का आयात

\*1247. श्री हुकम चन्द कछवाय : क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच कि है भारत विदेशों से अख्तबारी कागज का आयात करता है;

(ख) यदि हां, तो प्रतिवर्ष विदेशों से कितने अख्तबारी कागज का आयात किया जाता है और उस पर कितनी विदेशी मुद्रा व्यय की जाती है;

(ग) भारत में अख्तबारी कागज बनाने वाली प्रत्येक मिल की उत्पादन क्षमता कितनी है और वे मिलें किन-किन राज्यों में हैं; और

(घ) देश में अख्तबारी कागज की कमी को

दूर करने के लिए सरकार का क्या कार्यवाही करने का विचार है ?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) जी, हां ।

(ख) 1966 में लगभग 1,07,000 मी० टन अख्तबारी कागज का आयात किया गया था जिसका मूल्य 11.78 करोड़ रुपये था और 1967-68 में लगभग 13 करोड़ रुपये के मूल्य का 1,20,000 मी० टन अख्तबारी कागज आयात किए जाने का अनुमान है ।

(ग) इस समय देश में अख्तबारी कागज बनाने का एक ही कारखाना है जो मध्य प्रदेश में है और उसकी वर्तमान वार्षिक क्षमता 30,000 मी० टन है ।

(घ) देश में अख्तबारी कागज की कमी को दूर करने के लिए निम्नलिखित कार्यवाही की गई है

(1) विद्यमान अख्तबारी कागज मिल की 30,000 मी० टन वार्षिक क्षमता 75,000 मी० टन प्रतिवर्ष तक बढ़ाई जा रही है ।

(2) केरल में यूकिल्पटस के आधार पर अख्तबारी कागज बनाने के एक कारखाने को सरकारी क्षेत्र में केरल में स्थापित किए जाने की सम्भावनाओं का पता लगाया जा रहा है ।

(3) एक गैर-सरकारी पार्टी भी हिमाचल प्रदेश सरकार से हिमालय क्षेत्र में नरम लकड़ी के आधार पर अख्तबारी कागज बनाने का कारखाना स्थापित करने पर बातचीत कर रही है ।

(4) गैर-सरकारी पार्टियों को अख्तबारी कागज बनाने के कारखाने लगाने के लिए प्रोत्साहन देने के आशय से इस उद्योग को उद्योग (विकास तथा विनियमन) अधिनियम, 1951 के लाइसेंस प्राप्त करने वाले उपबन्धों से मुक्त कर दिया गया है ।

(5) देश में निर्मित अख्तबारी कागज पर उत्पादन शुल्क को हटा दिया गया है और अख्तबारी कागज बनाने के लिए आयातित लुग्दी से भी आयात कर हटा दिया गया है ।

(6) भ्रष्टाचारी कागज उद्योग को प्राथमिकता प्राप्त उद्योगों की सूची में सम्मिलित कर लिया गया है और इस कारण यह उद्योग कच्चे माल का उदारतापूर्वक आयात करने आदि का हकदार बन गया है।

(7) इस उद्योग पर विकास छूट की दर 20 प्रतिशत से बढ़ाकर 35 प्रतिशत कर दी गयी है।

**Licences stolen from the Office of  
Joint C.C.I.E., Bombay**

\*1248. SHRI MADHU LIMAYE : Will the Minister of COMMERCE be pleased to state :

(a) Whether it is a fact that cases of licences being lost by/stolen from the office of the Joint Chief Controller of Imports and Exports, Bombay were reported to that office in the year 1966;

(b) Whether it is also a fact that Motiram Khushol Das Bandoria, Surat was among those who reported this loss/theft to the Customs, Bombay in a letter dated the 12th August, 1966;

(c) whether this party and other parties had sent their licences for enhancement of their value after devaluation to the office of the Joint Chief Controller of Imports and Exports, Bombay and that whereas Licence No. 2540490 was duly returned with the value enhanced, the other licence of Motiram Kushol Das bearing No. 2543469 was not returned to him and he was told that the office did not seem to have received this licence by the PRO to the Joint Chief Controller of Imports and Exports, Bombay; and

(d) if so, how it is that the Collector Customs, Bombay is in possession of this very licence No. 2543469 with its value enhanced by the Joint Chief Controller of Imports and Exports?

**THE MINISTER OF COMMERCE (SHRI DINESH SINGH) :** (a) Yes, Sir. One licence bearing No. 2543469 issued to M/s. Motiram Khushaldas Bhandaria, Surat on 11-5-66 was reported to have been lost.

(b) Yes, Sir.

(c) and (d). Licence No. 2540490 was returned to the party by the office of the Joint Chief Controller of Imports & Exports, Bombay after duly enhancing the value of the licence, while the other licence No. 2543469 was not found to have been received in the Office of the J.C.C.I. & E., Bombay. Later on the licence in question was presented to the Customs, Bombay by another party namely M/s. Velji Kasturchand, 19-Keshavji Naik Road, Bombay. The investigation by C. B. I. as to how the licence fell into the hands of the above party, is in progress.

**Confirmation of Commercial Clerks on  
Eastern and Western Railways**

\*1249. SHRI ONKAR LAL BERWA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a large number of higher grade posts in the Transportation, Traffic and Commercial Departments of the Railways are kept vacant and thus the senior persons in the Commercial Clerks' category are deprived of their chances of promotion; and

(b) whether it is also a fact that the Commercial Clerks working on the Eastern and Western Railways are not confirmed and treated as officiating even after their having continuously officiated for four or five years when as per rule they should have been confirmed after 18 months?

**THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) :** (a) No, Sir.

(b) Staff are confirmed according to their seniority, suitability and availability of permanent posts. There is no Rule that staff should be confirmed before or after 18 months of their appointment to a post.

**Joining of Private Firms by Senior Railway  
Officers**

\*1250. SHRI B. K. DASCHOWDHURY : Will the Minister of RAILWAYS be pleased to state the number of Senior Officers of Railway Board and Indian Railways permitted to join private firms during 1966-67 and upto the end of February, 1968, showing the names of the firms they have joined and the salaries offered?